

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 3.3.84

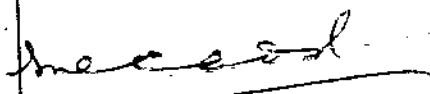
CORRIGENDUM
NOTIFICATION
INCOME TAX

No. 5280 (F.No.203/136/83-ITA.II): It is hereby notified for general information that in Ministry of Finance (Department of Revenue) Notification No.5356 (F.No.203/136/83-ITA.II) dated 10-8-83, the name of the Institution be read as "Jivraj Mehta Smarak Trust, Ahmedabad" instead of "Dr. Jivraj Mehta Hospital and Research Institute, Ahmedabad".

(M.G.C.GOYAL)
UNDER SECRETARY TO THE GOVT. OF INDIA

Copy forwarded to:-

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3. Directorate of O&MS(I.T), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M.No.1/311/82-PA dated the 8th February, 1984.
5. The Joint Secretary & Legal Advisor, Ministry of Law, Shastri Bhavan, New Delhi.
6. The Hon. Associate Medical Officer, Dr. Jivraj Mehta Hospital & Research Institute, Arogye Dham, Ayejan Nagar, Jivraj Mehta Park, Ahmedabad-380007.
7. Comptroller and Auditor General of India (40 copies).
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(M.G.C.GOYAL)
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